



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.04.2024

NOTICE

Please take notice that the following matter in the Court of Chairperson was not taken up on 12.04.2024. The next date of Hearing in the matter is indicated below:-

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 645 of 2022 (PH)	Daiichi Sankyo Ltd. Vs. Religare Enterprise Ltd. & Ors.	12.04.2024	30.04.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar